

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

T.A.No. 38 of 1996
(CO 12789-w/82)

Date of order : 24.5.99

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman
Hon'ble Mr. B. P. Singh, Administrative Member

K.D.CHAKRABORTY

VS

UNION OF INDIA & ORS

For the applicant : None

For the respondents : Mr. P.C.Saha, Counsel

O R D E R

S.N.Mallick, V.C.:

None appears for the applicant when the matter is taken up for hearing and called for the second time after recess. It appears from the records that on earlier occasions also there was no appearance on behalf of the applicant inspite of notice. In such circumstances, the application is dismissed for default. Mr. P.C. Saha, 1d. counsel is present for the respondents.

2-5/99

MEMBER(A)

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VICE CHAIRMAN

jrc